NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 14

C.P. (IB)/1188(MB)2023

CORAM:

SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **01.02.2024**

NAME OF THE PARTIES: **DEEP STAR ALLOYS AND STEELS PRIVATE LIMITED V/S NAVMI STEEL TRADERS PRIVATE LIMITED**

Section 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Rohit Giri, Advocate i/b Ms. Deepti Jaiswar, Advocate appeared for the Petitioner.
2. Respondent already set ex-parte.
3. Heard Counsel appearing for the Petitioner and **Reserved for Order**.
4. Petitioner is at liberty to file their written notes of arguments in not more than 2-3 pages within one week.

Sd/- **Sd/-**
PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Sapna